

Name of the corporate debtor: BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 29th March, 2022.

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|----------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
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| 0 | Total | | - | - | | 0 | 0 | | 0 | 0 | - | - | - | |